

Filing No. BA/8449/2020

Hiro Mian @ Mustafa Ansari Vs The State of Jharkhand

Advocate's Name- Lalit Yadav

Defects:-

5. (a) C.C. of Impugned order with A/F may be filed.  
(e) Vak is not original copy without stamp/fee.
9. (i) Petition is without brown cover, presentation form, original copy of receipt of service of notice.  
(ii) Entire petition is photocopy and not original copy.  
(iii) Affidavit is photocopy and without/stamp/fee and without report of O/C at page-1 and initials of O/C in pages of petition.